

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**



M.A. No. 060/1299/2020
O.A. No. 060/01080/2018

Chandigarh, this the 24th day of November, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS. ANAND MATHUR, MEMBER (A)**

Bibhakar Vishwakarma aged about 29 years S/o Sh. Tripurari Vishwakarma R/o House No. 1095-A, Sector 24-B, Chandigarh-160 023 (UT)(Group-C)

...Applicant

(By Advocate: Ms. Amrita Garg)

Versus

1. UT of Chandigarh, through its Secretary, Department of Medical Education and Research, Civil Secretariat, Deluxe Building, Sector-9, Chandigarh-160 009.
2. Government Rehabilitation Institute for Intellectual Disabilities (GRIID) through its Director, Sector-31, Chandigarh-160 031.

... Respondents

(By Advocate: Mr. Aseem Rai)



O R D E R (Oral)

SANJEEV KAUSHIK, (Member) (J):

1. MA No. 060/1299/2020 has been filed for preponing the date of hearing of the Original Application from 11.01.2021 to some early date.
2. Learned counsel for the applicant further argues that this OA has been rendered infructuous. However, she states that directions be issued to the respondents to consider applicant's claim on merits for appointment as Technical Person (Supervisor).
3. We accordingly allow this application by preponing the hearing in this case from 11.01.2021 to today.
4. As per the prayer made by the learned counsel for the applicant, OA is dismissed as infructuous, however, with a direction to the respondents that order of appointment be issued according to seniority .

(Anand Mathur)
Member (A)

Place: Chandigarh
Dated: 24.11.2020
ND*

(Sanjeev Kaushik)
Member(J)

